

SHRI JESUDASU SEELAM (Andhra Pradesh): Sir, I associate myself with the point made by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I also associate myself with the point made by the hon. Member.

Damage to crops because of unseasonal rain

प्रो. राम गोपाल यादव (उत्तर प्रदेश) : उपसभापति महोदय, इस बेमौसम बारिश ने बहुत बड़े पैमाने पर गेहूं, आलू और सरसों की फसल को बरबाद कर दिया है और किसान पूरी तरह से बरबाद हो गया है। लाखों टन आलू बाहर पड़ा हुआ है जो खेतों में सड़ने लगा है और सारा गेहूं गिर गया है। इससे गेहूं की कम से कम 50 परसेंट पैदावार पर असर पड़ा है और आलू लगभग पूरा खत्म होने की स्थिति में है। इस मसले पर चर्चा करायी जाए और केन्द्र सरकार इसका असेसमेंट करके उसके हिसाब से किसानों को मुआवजा देने का काम करे, यह मैं आपसे मांग करता हूँ।

श्री उपसभापति : आप नोटिस दीजिए।

प्रो. राम गोपाल यादव : नोटिस मैं कल दे दूंगा।

MR. DEPUTY CHAIRMAN: Now, Shri Jesudasu Seelam. ...(Interruptions)...
Mr. Ansari, I will call you after Mr. Seelam. ...(Interruptions)...

श्री नरेश अग्रवाल (उत्तर प्रदेश) : सर, मंत्री जी जवाब देना चाहते हैं।

MR. DEPUTY CHAIRMAN: Mr. Seelam, please wait for one minute. ...(Interruptions)... Please listen to the Minister.

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नकवी) : माननीय राम गोपाल जी ने बारिश से फसल को नुकसान को लेकर जो चिंता व्यक्त की है, हम उस बात से सहमत हैं और इसको लेकर न केवल सदन, बल्कि पूरे देश में चिंता है। माननीय सदस्य अगर उस पर नोटिस देंगे तो सरकार उस पर चर्चा के लिए तैयार है।

MR. DEPUTY CHAIRMAN: Okay. Now, Mr. Seelam. Mr. Ansari, I will call you.

Non-implementation of Andhra Pradesh Reorganisation Act

SHRI JESUDASU SEELAM (Andhra Pradesh): Sir, with great pain and agony, I stand to raise the injustice done to the State of Andhra Pradesh... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Now, I have called Mr. Seelam. You give a notice. Give a notice for tomorrow. Okay. Mr. Subbarami Reddy, give a notice for tomorrow.

SHRI JESUDASU SEELAM:... in the Budget Speech and also the Finance Commission's...(Interruptions)... Sir, the Polavaram Project, which is of ₹ 16,000

crores, has been allocated a meagre amount of ₹100 crores. This is nothing but a tokenism. Sir, there is no mention of funds for the National Institutes created...

MR. DEPUTY CHAIRMAN: No, no, Mr. Seelam.

SHRI JESUDASU SEELAM: Let me complete, Sir. ...(Interruptions)... You have given me time.

MR. DEPUTY CHAIRMAN: You can raise it in the Budget. ...(Interruptions)... You give a notice. ...(Interruptions)...

SHRI JESUDASU SEELAM: Sir, there is no point in raising this during the Budget discussion, because they don't do anything. What they say, let me at least place it before you. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No. ...(Interruptions)... That is why you have to give a notice. ...(Interruptions)...

SHRI JESUDASU SEELAM: Sir, there is no mention of 'Special Category' status to Andhra Pradesh. Sir, industries have to come... ...(Interruptions)... Unless you give tax incentives...(Interruptions)... and financial promotion...(Interruptions)...

MR. DEPUTY CHAIRMAN: You are speaking about the Budget. ...(Interruptions)...

SHRI JESUDASU SEELAM: You have not... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I have understood your subject.

SHRI JESUDASU SEELAM: Sir, let me complete.

MR. DEPUTY CHAIRMAN: I have understood your subject.

SHRI JESUDASU SEELAM: Sir, you have given time. Let me complete, Sir. ...(Interruptions)... I request you, Sir. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: But you are talking about the same subject as Budget, which we are going to discuss. ...(Interruptions)...

SHRI JESUDASU SEELAM: No, I am not talking about...(Interruptions)... What they have said in the Andhra Pradesh Reorganisation Act, nothing is reflected in the Budget. The Minister had told me, "Wait for four days, I will reflect all the provisions in the Budget." They have gone back on their words. Sir, earlier also, they had gone back on their words. Now, they have gone back on their words.

MR. DEPUTY CHAIRMAN: Now, you can give a notice.

SHRI JESUDASU SEELAM: We need Government's assurance.

MR. DEPUTY CHAIRMAN: All right.

SHRI JESUDASU SEELAM: Otherwise, we will not allow this House to run. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. Ansariji.

SHRI JESUDASU SEELAM: I am sorry, Sir. The Government should come and explain... ...*(Interruptions)*... We will not allow this House to run. ...*(Interruptions)*...

श्री अली अनवर अंसारी (बिहार) : उपसभापति महोदय, दलवाई साहब ने जो विषय उठाया है ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Please, please. ...*(Interruptions)*...

श्री अली अनवर अंसारी : सर, दलवाई साहब ने जो विषय उठाया है, मैं उसके साथ स्वयं को असोसिएट करते हुए यह कहना चाहता हूँ कि सच्चर कमेटी ने, रंगनाथ मिश्र कमीशन ने दलित मुसलमानों और दलित ईसाइयों के लिए ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: I have now allowed only Mr. Ansari. ...*(Interruptions)*... Shri Hanumantha Rao, sit down. ...*(Interruptions)*...

श्री अली अनवर अंसारी : रिजर्वेशन की सिफारिश की है। महोदय, धर्म बदलने से इंसान की सामाजिक स्थिति नहीं बदल जाती। इसीलिए हम उनका समर्थन करते हुए मांग करना चाहते हैं कि यूपीए सरकार ने जो...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Dr. Subbarami Reddy, please give notice. ...*(Interruptions)*... Dr. Subbarami Reddy, you can give notice for tomorrow. ...*(Interruptions)*... I have allowed only Mr. Ansari. ...*(Interruptions)*... You go back. ...*(Interruptions)*...

श्री अली अनवर अंसारी : इनको करना चाहिए, लेकिन ये बात करते हैं कि “सबका साथ, सबका विकास” तो वे क्यों...*(व्यवधान)*... दलित मुसलमानों और दलित ईसाइयों के खिलाफ काम कर रहे हैं?

MR. DEPUTY CHAIRMAN: Mr. Seelam, you go back. ...*(Interruptions)*... Please go back. ...*(Interruptions)*... Mr. Seelam, please go back. ...*(Interruptions)*...

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नकवी) : मैं बोल रहा हूँ। ...*(व्यवधान)*... You go back to your seats. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Seelam, please go back. *...(Interruptions)...*

SHRI V. HANUMANTHARAO (Telangana): Sir, how can you... *(Interruptions)...*

SHRI MUKHTAR ABBAS NAQVI: If you don't want any explanation, then, why are you shouting? *...(Interruptions)...* If you want any explanation...*(Interruptions)...* I am explaining you. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: No, please. *...(Interruptions)...* Please. *...(Interruptions)...* Hanumantha Raoji, please. *...(Interruptions)...* Hon. Members from Andhra Pradesh, see ... *...(Interruptions)...* No. *...(Interruptions)...* Mr. Seelam, it is indiscipline. *...(Interruptions)...* Mr. Seelam, it is indiscipline. Don't do this. *...(Interruptions)...* Don't behave in an unbecoming manner. *...(Interruptions)...*

SHRI JESUDASU SEELAM: Where shall we go? *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Don't behave in an unbecoming manner. *...(Interruptions)...* Mr. Hanumantha Rao, sit down. *...(Interruptions)...* Sit down. *...(Interruptions)...* No. *...(Interruptions)...* Mr. Khan, sit down. *...(Interruptions)...* Sit down. *...(Interruptions)...* Sit down. *...(Interruptions)...* You sit down. *...(Interruptions)...* Nothing will go on record. *...(Interruptions)...* Nothing will go on record. *...(Interruptions)...*

SHRI V. HANUMANTHA RAO: *

MR. DEPUTY CHAIRMAN: Nothing will go on record. *...(Interruptions)...* It is not going on record. *...(Interruptions)...*

SHRI JESUDASU SEELAM: *

SHRI V. HANUMANTHA RAO: *

MR. DEPUTY CHAIRMAN: It is not going on record. Why do you speak? *...(Interruptions)...*

SHRI JESUDASU SEELAM: *

SHRI V. HANUMANTHA RAO: *

MR. DEPUTY CHAIRMAN: It is not going on record. *...(Interruptions)...* Sit down. *...(Interruptions)...* Yes, Mr. Tiwari, what do you want? *...(Interruptions)...* Yes, Mr. Tiwari. *...(Interruptions)...*

SHRI PRAMOD TIWARI (Uttar Pradesh): Sir, kindly read Article 164(2)

* Not Recorded.

[Shri Pramod Tiwari]

of the Constitution. *...(Interruptions)...* It says, “The Council of Ministers ...”
...(Interruptions)...

MR. DEPUTY CHAIRMAN: What are you doing? *...(Interruptions)...* You can raise it during the discussion on the Budget. *...(Interruptions)...* Hon. Members from Andhra Pradesh, you can raise this point during the discussion on the Budget and seek reply from the Government. *...(Interruptions)...* Why are you disturbing now? *...(Interruptions)...* Sit down. *...(Interruptions)...* Sit down. *...(Interruptions)...* It is indiscipline. *...(Interruptions)...* It is indiscipline, I am sorry. *...(Interruptions)...* Yes, Mr. Tiwari, please. *...(Interruptions)...*

SHRI PRAMOD TIWARI: Sir, Article 164(2) of the Constitution says, “The Council of Ministers shall be collectively responsible to the Legislative Assembly of the State.” *...(Interruptions)...* My question is, ...

MR. DEPUTY CHAIRMAN: Are you on a point of order? *...(Interruptions)...*

SHRI PRAMOD TIWARI: Yes, Sir, I am on a point of order. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: What is that? *...(Interruptions)...*

SHRI PRAMOD TIWARI: Kindly read Article 164(2) of the Constitution.

MR. DEPUTY CHAIRMAN: Okay.

SHRI PRAMOD TIWARI: It says, “The Council of Ministers shall be collectively responsible to the Legislative Assembly of the State.” *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Yes. What is the point? *...(Interruptions)...*

SHRI PRAMOD TIWARI: Sir, my point is, चीफ मिनिस्टर ने जो कुछ कहा है वह उनकी पूरी काउंसिल ऑफ मिनिस्टर्स का कलेक्टिव बयान हुआ। उसमें भाजपा के मंत्री भी शामिल हैं। तो क्या हम यह मानकर चलें कि मुख्य मंत्री का बयान कि अगर पाकिस्तान ने मदद न की होती, आतंकवादियों ने मदद न की होती तो कश्मीर में चुनाव नहीं होते। यह जिम्मेदारी जम्मू एंड कश्मीर के उन मंत्रियों की भी है कि जो काउंसिल ऑफ मिनिस्टर्स में है, तो यह जिम्मेदारी भारतीय जनता पार्टी के मंत्रियों की भी है और यह बयान, या तो एक ही रास्ता है कि या तो भारतीय जनता पार्टी के मंत्री मंत्रिपरिषद से अपने को अलग करें और कहें कि वे चीफ मिनिस्टर के बयान से सहमत नहीं हैं, वरना *...(व्यवधान)...*

MR. DEPUTY CHAIRMAN: No, no. That is to be raised there, not here. *...(Interruptions)...* Sit down. *...(Interruptions)...* See, *...(Interruptions)...* my job. It is to be raised in that Assembly. *...(Interruptions)...*

श्री प्रमोद तिवारी : अगर भारतीय जनता पार्टी इस स्तर पर आ गयी है कि वह जम्मू कश्मीर चुनाव का श्रेय पाकिस्तान व आतंकवादियों को दे रही है ...**(व्यवधान)**... अपने को राष्ट्रीय दल कहना छोड़ दे। वह राष्ट्रीय दल नहीं रह गया है। ...**(व्यवधान)** ...

MR. DEPUTY CHAIRMAN: Okay. I am ruling it out. ...**(Interruptions)**... This issue is to be raised in that Assembly, not here. ...**(Interruptions)**... In any case, the Minister has replied to it also. ...**(Interruptions)**...

श्री प्रमोद तिवारी : यह अपमान है अमर शहीदों का जिन्होंने कश्मीर को भारत का हिस्सा बनाए रखा ...**(व्यवधान)** ...

MR. DEPUTY CHAIRMAN: Okay. Now, Special Mentions. ...**(Interruptions)**... Mr. Mansukh L. Mandaviya. ...**(Interruptions)**... Okay, sit down. ...**(Interruptions)**... All right. ...**(Interruptions)**... That is raised and the Minister has already replied to that. ...**(Interruptions)**... Sit down. ...**(Interruptions)**... The Minister has said what he has to say on this. ...**(Interruptions)**... Sit down. ...**(Interruptions)**... आप लोग बैठ जाइए। ...**(Interruptions)**... Special Mentions. Mr. Mansukh L. Mandaviya. ...**(Interruptions)**...

श्री मनसुख एल. मांडविया (गुजरात) : महोदय, हमारे देश में...**(व्यवधान)** ...

MR. DEPUTY CHAIRMAN: I think you lay it on the Table. ...**(Interruptions)**... Yes, time is over. Now, it is time for the Question Hour. ...**(Interruptions)**... Time is over. ...**(Interruptions)**...

[MR. CHAIRMAN *in the Chair*]

MR. CHAIRMAN: Question 61. ...**(Interruptions)**...

SHRI JESUDASU SEELAM: Sir, we appeal to you to direct the Minister. ...**(Interruptions)**...

MR. CHAIRMAN: No, no. Please; this is Question Hour. ...**(Interruptions)**... Mr. Seelam, please. This is Question Hour. Only questions will be taken up. ...**(Interruptions)**... Please; only questions will be taken up. ...**(Interruptions)**...

SHRI JESUDASU SEELAM: Sir, allow us to discuss ...**(Interruptions)**...

MR. CHAIRMAN: Please seek an opportunity for discussion. ...**(Interruptions)**...

SHRI JESUDASU SEELAM: Sir, Half-an-Hour Discussion ...**(Interruptions)**...

MR. CHAIRMAN: Give notice for it. You know the procedure. ...**(Interruptions)**... Look, you know the procedure. ...**(Interruptions)**...

SHRI V. HANUMANTHA RAO: Sir, please allow ...**(Interruptions)**...